

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:4306  
ANSWERED ON:21.04.2005  
INTRODUCTION OF PARTNER IN ALLOTMENT OF TEA STALLS  
Singh Shri Brij Bhushan Sharan

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether Western Railway/Railway Board has a policy to allow introduction of a partner (within the family or outside the family) in the tea-stalls allotted in individual names ;
- (b) if so, the features of the policy and when was it framed ;
- (c) the number of applications received in Western Railway for allowing introduction of partners separately from within the family and outside the family;
- (d) the number of applications in which introduction of a partner has been allowed and the number of applications has been rejected in this regard ;
- (e) the number of applications of introducing partner are still lying pending at Regional/Zonal Railway offices of Western Railway; and
- (f) the reasons for their pendency and the time by which these are likely to be cleared?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS ( SHRI R. VELU )

(a) & (b) No, Sir. Chief Commercial Managers of zonal railways / MD, IRCTC (Indian Railway Catering and Tourism Corporation) as the case may be, are empowered to consider personally, in exceptional cases only the request of individual licensees, in case of old age, disablement, infirmity etc. for inclusion of the names of their son/daughter, wife/husband in their licence subject to satisfactory performance, no pending railway dues and also not holding any other catering / vending license over Indian Railways. Thus, new entrant in the licence is not a partner. He/She is only a caretaker on behalf of the licensee and endorsed by the licensee. Such provision has been reiterated in the Catering Policies issued by Railway Board from time to time.

(c) to (f) Do not arise.